## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

LICATION NUMBER

**PETITION NUMBER** 

:TCP/57/2016

NAME OF THE PETITIONER(S)

: T.O. Abraham

NAME OF THE RESPONDENT(S)

:Cavunal Rubber Estates (P) Limited and 5 others

**UNDER SECTION** 

KNS Lun Charmbers

: 111, 397/398, 402, 403, 406 and Schedule XI

S.No. Name (in Capital)

Represented by

Signature

Counsel La Tirl Saivilla

Petitione

Oursel for R3.

## **ORDER**

Shri T V P Sai Vihari, counsel for petitioner present and sought time for sending private notice to R6. Ms Usha, counsel for R3 present and prayed time for filing fresh vakalat with the consent of the previous counsel on record. Counsel for petitioner is directed to send private notice to R6 and file proof of the same alongwith an affidavit by the next date of hearing. Time extended at request. Put up on 23.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)